

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6925 of 2020

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Jowakim Oraon --- --- Petitioner

Versus

The State of Jharkhand -- --- Opp. Party

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioner : Mr. A.K. Chaturvedy, Adv.
For the State : Mr. P.K. Chatterjee, Spl.P.P

06/17.04.2021 Learned A.P.P. submits that in terms of the previous order dated 19.03.2021, as per his information, instructions have been provided by the Deputy Commissioner, Chatra to learned G.A.-V Mr. Kaushik Sarkhel. However, he is suffering from COVID. Therefore, the matter may be adjourned for one week.

Accordingly, let the matter be listed on 30th April 2021. Counter affidavit in terms of the previous order dated 19.03.2021 be filed at least three days in advance. In the meantime, interim order dated 19.02.2021 shall continue.

(Aparesh Kumar Singh, J.)

Shamim/